

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

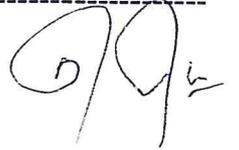
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/78/2016
NAME OF THE PETITIONER(S) : Mr. Ramanathan Nagendran & Another
NAME OF THE RESPONDENT(S) : M/s. Text 'N' Graphics Pvt Ltd
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

PREMJIT NAGENDRAN

COUNSEL FOR RESPONDENTS



Athiban Vijay

K. Gowtham Kumar

for

Anil D Nair

Counsel for Petitioner Athiban

ORDER

Counsel representing both the parties are present and submitted that the parties have settled the issue by way of compromise. The respondent has agreed to purchase the shares of the petitioner and his family members at Rs.40/ per share. Both the counsel prayed time for filing a joint memo with the terms of the compromise. Time extended at their request. Put up on 18.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)